

**SPECIAL BENCH**  
**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 213**  
**IB-669(ND)/2019**  
**IA/1446/2019, IA/895/2021, Appeal/11/2021, IA-2979/2021**

**IN THE MATTER OF:**

**M/s. Volkswagen Finance Pvt. Ltd. ... Applicant/Petitioner**  
**Versus**  
**M/s. Aarvanss Infrastructure Pvt. Ltd. ... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 19.07.2021**

**CORAM:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**Ms. Jigyasa Sharma, Adv for Former Directors of the respondent**  
**Kamal Agarwal -Liquidator**


**ORDER**

**IA/1446/2019-** Application is filed by the Liquidator under Section 19. Ld. Counsel Ms. Jigyasa appearing for 2 Ex-Directors, who are Respondents, states that there is a change of counsel. She undertakes to file vakalatnama within 03 days. She further undertakes that after receiving the email from RP about the list of pending information, documents and assets to be handed over to RP, the same will be complied within 2 weeks and compliance affidavit will be filed. Let RP communicate the details of the items which are yet to be received from the Ex-Directors by email today.

List this IA on 17<sup>th</sup> August 2021.

**IA/895/2021-** It is a Preliminary Report filed by the Liquidator. The same is taken on record subject to just exceptions.

**With this, the present IA stands closed.**

  
(Sapna)

**Appeal/11/2021**- This is an Appeal filed by a stakeholder seeking directions against the Liquidator to consider them as a secured Financial Creditor. Ld. Counsel seeks short time as the arguing counsel is not available due to personal difficulty.

List this IA on 17<sup>th</sup> August 2021.

**IA-2979/2021**- It is the Progress Report filed by the Liquidator. The same is taken on record subject to just exception.

**With this, the present IA stands closed.**



**(L. N. GUPTA)**  
**MEMBER (T)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (J)**